

Government of India
Ministry of Commerce & Industry
Directorate General of Foreign Trade

Udyog Bhavan, New Delhi-110011.

Dated: 03.03.2016

O&M Instruction No. 9 /2016

Sub: Delegation of powers of Appellate Authority to Zonal Additional DGFTs.

With reference to O&M Instruction Nos. 02/2013 dated 13.06.2013 and in supersession of O&M Instruction No. 6/2014 dated 13.08.2014, it has been decided that all pending as well as new appeal cases in Northern Zone and Western Zone will be forwarded/transferred to Shri K.C. Rout, Additional DGFT (Hqrs) and Shri Darshan Singh, Additional DGFT (Hqrs) respectively, for disposal as per law, till Zonal Additional DGFTs are posted in these Zones.

2. This issues with the approval of Director General of Foreign Trade.



(Tika Ram Majhi)

Deputy Director General of Foreign Trade

To

1. All officers and Sections in DGFT (HQ).
2. All Zonal / Regional Offices.
3. EDI Section for updating DGFT website.

Copy to PS to Secretary (Commerce).

Copy to PS to DGFT.

(File No. 01/69/594/007/2008/OMI/O&M) 961